

**GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1617
TO BE ANSWERED ON- 05/12/2024**

EMRS UNDER GUWAHATI LOK SABHA CONSTITUENCY

1617. SMT. BIJULI KALITA MEDHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

the details of the scheme for Eklavya Model Residential Schools (EMRS) highlighting the roots of democracy under Guwahati Lok Sabha Constituency?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

The Central Sector Scheme of Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country. As on date, 715 schools have been sanctioned, out of which 476 EMRSs have been reported to be functional across the country benefiting about 1,33,929 students. National Education Society for Tribal Students (NESTS), has been established as an autonomous body under Ministry of Tribal Affairs to manage and implement the central sector scheme of EMRS. The Ministry has recognized the importance of acquainting students from the Eklavya Model Residential Schools (EMRS) with the functioning of Parliament and parliamentary institutions. As part of this initiative, the Scheme of Youth Parliament has been sanctioned for EMRSs in the year 2024. This scheme aims to provide students with a platform to simulate parliamentary procedures, encouraging them to actively participate in democratic processes and understand governance at the national level. Further, students from EMRSs have also participated in the Online Youth Parliament Scheme, which enabled them to engage with parliamentary proceedings in a virtual format. This ensured that they remained connected and informed about the workings of Parliament, despite geographical constraints.

In addition to this, a Scheme of Y20 was also introduced in EMRSs. This initiative is designed as a prototype of the G20 framework, allowing students to engage in global discussions and gain insights into international diplomacy and cooperation. Furthermore, students from EMRSs have had the invaluable opportunity to visit both the old and new Parliament Houses. These visits have allowed them to experience first-hand the operations and significance of the Indian Parliament. Ministry of Tribal Affairs has sanctioned 2 EMRSs in Guwahati Lok Sabha Constituency under the new scheme namely EMRS Dudhnai at Kuchdhowa block in Goalpara district. and EMRS Boko at Boko block in Kamrup district. Both are non functional
